5 661

MOTION FOR EXTENSION OF TIME FOR PRESENTATION OF THE REPORT OF THE COMMITTEE OF **PRIVILEGES**

SHRIMATI VIOLET ALVA (Mysore) Sir, I beg to move:

"That the time appointed for the presentation of the Report of the Committee of Privileges on the complaint of Shri Rajnarain arising out of his arrest in Lucknow on April 6, 1967, be extended up to the end of the next session."

The question was proposed.

MR. CHAIRMAN: Any Member desiring to speak may do so briefly.

श्रः राजनार यण (उत्तः प्रदेश) : कारण क्या है इसका ?

SHRI A. D. MANI (Madhya Pradesh) : Mr. Chairman, Sir, I am rising on his behalf. It is a personal matter, may I ask the Deputy Chairman what is the reason for the delay?

SHRIMATI VIOLET ALVA: We have to get some information from the Chief Secretary of the U. P. Government and examine., it before we can lay the report on the Table.

श्री राजनारायण: चीफ सेकेटरी को कोई खत यहां से लिखा गया, कोई रिमाइंडर विया गया ? यह मैं जानना चाहता हं कि किस तारीख को खत लिखा गया है, उसका क्या जवाब ग्राया है, फिर कोई रिमाइंडर गया है या नहीं ?

दीवान चान लाल (पंजाव) : लिखा गया । नहीं ग्राया जवाव ।

SHRIMATI VIOLET ALVA: We have written to the Chief Secretary. We have received the reply. The Cummittee has to examine it before the report is laid'on the

MR. CHAIRMAN: The question Is:

"That the time appointed for the presentation of the Report of the Committee of Privileges on the complaint of Shri Rajnarain arising

out of his arrest in Lucknow on N April 6, 1967, be extended up to the end of the next session."

The motion was adopted.

PAPERS LAID ON THE TABLE

ADMINISTRATION REPORT (1965-66) OF THE SALT DEPARTMENT

THE MINISTER OF STATE IN THE MINISTRY OF INDUSTRIAL AND DEVELOPMENT **COMPANY** AFFAIRS (SHRI K. V. RAGHU-NATHA REDDY): Sir, I beg to lay on the Table a copy of the Annual Administration Report of the Salt Department for the year 1965-66. [Placed in Library. See No. LT-758/67.]

- I. CERTIFIED ANNUAL ACCOUNTS (1965-66) OF THE INDIAN INSTITUTE OF TECHNOLOGY, NEW DELHI AND AUDIT REPORT THEREON
- II. CERTIFIED ANNUAL ACCOUNTS (1965-66) OF THE INDIAN INSTITUTE OF TECHNOLOGY, KANPUR AND AUDIT REPORT THEREON

THE MINISTER OF EDUCATION (DR. TRIGUNA SEN): Sir, I beg to lay on the Table a copy each of the following papers, under subsection (4) of section 23 of the Institutes of Technology Act, 1961: —

- (i) Certified Annual Accounts of the Indian Institute of Technology, New Delhi, for the year 1965-66, together with the Audit Report there'on. [Placed in Library. See No. LT-718/67.]
- (ii) Certified Annual Accounts of the Indian Institute of Technology, Kanpur, for the year 1965-66, together with the Audit Report thereon. [Placed in Library. See No. LT-790/67.]